

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.02.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 167/BB/2019	For report of Liquidator - Liquidation	Sec 10 of I&B code 2016	M/s GNB Technologies (India) Pvt Ltd	Arjun Rao		Shri Malav Jitendra Ajmera, Liquidator, Shubhang Setlur, Advocate for Liquidator

ADVOCATE FOR PETITIONER/s:

TRILEGAL FOR  
OFFICIAL LIQUIDATOR  
SHUBHANG SETLUR

7975474596

S.S. Shubhang

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Shubhang Setlur, learned Counsel for the Liquidator.

Post the case on **18.03.2020**

**MEMBER (T)**

**MEMBER (J)**

Brunda

**Verified**  
  
**Court Officer**